

(Revised Statement)  
F.NO.56(3)/CESTAT/CASH/M.Q.Exp./2014-15  
Ministry of Finance  
CUSTOMS EXCISE AND SERVICE TAX  
APPELLATE TRIBUNAL  
West Block No-2, R.K.Puram, New Delhi-110066

Dated: 23/02/2015

To  
The Under Secretary (IFU-III)  
Ministry of Finance,  
Deptt. Of Revenue,  
North Block, New Delhi.

Subject:- Consolidate Monthly Exp. Statement(Revised)for the month of Nov-2014.

Sir

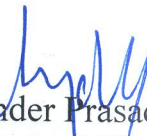
I am to forward herewith the consolidated monthly expenditure statement ( revised) for the month of Nov-2014(F.y. 2014-15) in respect of this Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

(Rajender Prasad)  
Accounts Officer  
CESTAT, New Delh

Copy To:-

- 1 The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
- 2 Office Copy/Guard File.
- 3 Computer Section for uploading to the Website.

  
(Rajender Prasad)  
Accounts Officer  
CESTAT, New Delh

Customs, Excise & Service Tax Appellate Tribunal, New Delhi.

Consolidated Monthly statement of expenditure for the month of November, 2014

S.No.	Sub Head	Sanctioned Grant	Proportinate	Actual Expenditure 1-11-14 to 30-11-14	Progressive 30-11-2014	Variation between proportionate saving	excess	Remarks
1	Salary	170000000	113333333	11853188	105614711	7718622		
2	Medical	3500000	23333333	364035	1229913	1103420		
3	D.T.E.	5000000	33333333	1632877	2373135	960198		
4	Office Exp	35000000	233333333	1769788	25237488		-1904155	
5	OTA	300000	200000	0	48930	151070		
6	RRT	18500000	123333333	1301976	11747551	585782		
7	Information Tech	8000000	53333333	411235	4594325	739008		
8	Advertising & publicity	200000	133333	0	0	133333		
	Total	240500000	1603333333	173333099	150846053	11391435	-1904155	

ACCOUNT OFFICER  
CESTAT NEW DELHI